

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY- MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.11.2017 AT 10.30 AM

| TRANSFER PETITION NO. | |
|----------------------------------|------------------------------------|
| COMPANY PETITION/APPLICATION NO. | CA No.Ind 3586/252/HDB/2017 |
| NAME OF THE COMPANY | Nova Green Power Solutions Pvt Ltd |
| NAME OF THE PETITIONER(S) | Nova Green Power Solutions Pvt Ltd |
| NAME OF THE RESPONDENT(S) | Registrar of Companies, Hyderabad |
| UNDER SECTION | 252 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
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Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
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Sl. No. 17

Date of hearing: 17.11.2017

CA No. Ind/3586/252/HDB/2017

Nova Green Power Solutions Pvt. Ltd.

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None appears.

The applicant has not complied with the objection so far. However Shri. Saurabh Poddar, learned CS for the petitioner stated that he cannot appear due to personal pre-occupations.

Even though matter is posted for dismissal, learned CS is not appeared and prosecuted the issues. Therefore, we are of the view that the petitioner is not interested to prosecute his case. Issue notice to the Nova Green Power Solutions Pvt. Ltd today itself stating that nobody is representing on their behalf.

Post the case finally on 23.11.2017 for dismissal.

Member (Technical)

Member (Judicial)

Srikanth